

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 10th April 2024** :

I

The **Hon'ble Shri Justice Bharat P. Deshpande** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Bharat P. Deshpande** is allowed before the Court presided over by the **Hon'ble Shri Justice M. S. Sonak** after the Division Bench work is over.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 10.04.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)